

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Seventy Fourth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1984**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**(Seventh Lok Sabha)**

**SEVENTY-FOURTH REPORT**

*(Presented on 11-4-1984)*

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventy-fourth Report.

2. The Committee met on 9 April, 1984 for allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Thursday, 12 April, 1984.

3. The Committee recommend allocation of time to resolutions as follows:—

- |   |         |
|---|---------|
| (1) Resolution by Shri Ram Lal Rahi regarding development of rural areas.                                 | 2 hours |
| (2) Resolution by Shri Nawal Kishore Sharma regarding review of education policy.                         | 2 hours |
| (3) Resolution by Shri Giridhar Gomango regarding implementation of programmes for upliftment of Tribals. | 2 hours |

*Recommendations*

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

9 April, 1984

20 Chaitra, 1906 (Saka)

G. LAKSHMANAN,

*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*